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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 3790/2013 and CM APPL. 7079/2013 & 14052/2019**

**THE INSTITUTION OF ENGINEERS (INDIA) ..... Petitioner**

**Through: Mr.Jayant Sud, Sr. Advocate with  
Mr.R.S. Bains, Advocate**

**versus**

**UNION OF INDIA & ORS ..... Respondents**

**Through: Mr.Ripu Daman Bhardwaj, Adv for  
UOI.  
Mr.Anil Soni, Adv for AICTE**

**CORAM:**

**HON'BLE MS. JUSTICE ANU MALHOTRA**

**ORDER**

**% 15.07.2019**

Renotify on 17.9.2019.

**ANU MALHOTRA, J**

**JULY 15, 2019/VM**